GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 2072 TO BE ANSWERED ON THE 29th JULY 2016 / SHRAVANA 7, 1938 (SAKA)

'NPA OF MSME'

2072 : SHRI P. NAGARAJAN

Will the Minister of FINANCE be pleased to state :

- (a) whether NPAs of MSME sector is on the rise;
- (b) if so, the details thereof during the last three years;
- (c) whether the Government proposes to take any corrective measures to reduce the number of NPAs of MSMEs; and
- (d) if so, the details thereof?

Answer The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) : NPAs in Micro and Small Enterprises (MSE) Sector as reported by Scheduled Commercial Banks as on March 31, 2014, 2015 and 2016 are as under :

Category of the banks		Year ended	% of NPA in MSE
Scheduled Banks	Commercial	31-Mar-14	4.99
		31-Mar-15	6.32
		31-Mar-16	8.35

Source: RBI

(c) & (d): Banks have been advised to sanction limits after proper appraisal of genuine working capital requirements of the borrowers keeping in mind their business cycle and short term credit requirements. Banks have also been urged to fix realistic repayment schedules on the basis of cash flows of the borrowers.

In order to provide a simpler and faster mechanism to address the stress in the accounts of MSMEs and to facilitate the promotion and development of MSMEs, Reserve Bank of India has issued guidelines on 'Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises' to banks for implementation

thereof. The revival and rehabilitation of MSMEs having loan limits up to Rs.25 crore is to be done in terms of these guidelines.